## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 1/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/173/ (IB)/2017

NAME OF THE PETITIONER(S)

: INDIA SME ASSET RECONSTRUCTION CO. LTD

NAME OF THE RESPONDENT(S)

: TRIBUNE TEXTILES INDIA PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

K. SAMBASATHASIVAN.
FOR. M. L. GANESH: Council for Petitioner

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## **ORDER**

Court time is over. Matter is adjourned. Put up on 03.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)